

Rajya Sabha, at its sitting held on the 20th December, 1972, agreed without any amendment to the State Financial Corporations (Amendment) Bill, 1972, which was passed by the Lok Sabha at its sitting held on the 15th December, 1972."

- ) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 21st December, 1972, agreed without any amendment to the Sick Textile Undertakings (Taking Over of Management) Bill, 1972, which was passed by the Lok Sabha at its sitting held on the 19th December, 1972."

- (iii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Indian Tariff (Amendment) Bill, 1972, which was passed by the Lok Sabha at its sitting held on the 19th December, 1972, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.49 hrs.

**LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE**

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Eighth Report have recommended that leave of absence be granted to the following Members for the periods indicated against each:—

- (1) Shri Martand Singh of Rewa

—12th May to 1st June, 1972 (Fourth Session) and 31st July to 31st August, 1972 (Fifth Session).

- (2) Shri Tula Ram

—13th November, to 12th December, 1972 (Sixth Session).

I take it that the House agrees with the recommendations of the Committee.

MR. SPEAKER: Not yet. Unless I call you. Kindly sit down.

**SOME HON. MEMBERS:** Yes.

MR. SPEAKER: The Members will be informed accordingly.

SHRI SAMAR GUHA: (Contd):  
 Can I make a submission, Sir?

MR. SPEAKER: Please do not get up every time. I am not calling you.

SHRI SAMAR GUHA: Can I make a submission, Sir?

12.50 hrs.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS  
 MINUTES**

SHRI G. G. SWELL (Autonomous Districts): I beg to lay on the Table Minutes of the Eighteenth to Twenty-first sittings of the Committee on Private Members' Bills and Resolutions held during the current session.